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ITEM NO.MM-A

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27629-27630/2010

(From the judgement and order(s) in CMWP No. 65487/2009dated 19-AUG-10 and CMWP No. 29060/2008dated 19-AUG-10 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAMAYAN PANDEY & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for directions and prayer for interim relief and office report)

Date: 23/08/2011 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. Irshad Ahmad,Adv.(Mentioned by)

For Respondent(s) Mr. R.C. Kohli,Adv.
Mr. Pradeep Misra ,Adv
Ms. Kumud Lata Das ,Adv
Mr. Shail Kumar Dwivedi ,Adv

UPON hearing counsel the Court made the following
O R D E R

List on 3rd November, 2011.

(G.V.Ramana)
Court Master
(Mentioned slip enclosed)

(Shashi Bala Vij)
Asstt.Registrar